

*The motion was adopted*

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(Interruptions)

[English]

SHRI G. M. BANATWALLA (Ponnani):  
Twice we have given an Adjournment Motion. There is no response. Please direct the Government to make a statement on the Floor of the House. (Interruptions)

(Interruptions)

SHRI INDRAJIT GUPTA: Sir, the Business Advisory Committee is meeting today at 3.30 P. M. . I would strongly urge upon everybody concerned, that in view of the justified agitation of Members in this House—which is quite justified—about this continuing communal violence going on in Gujarat, the Business Advisory Committee should agree that a Motion—there are many motions—should be taken up and discussion should take place at the earliest possible moment. If you say that you are in favour of that, the Members will also be re-assured.

MR. SPEAKER: I said that I will take it up in the Business Advisory Committee when we meet.

(Interruptions)

MR. SPEAKER. We are taking up Call Attention. Shri Harish Rawat.

(Interruptions)

MR. SPEAKER: The Minister of Parliamentary Affairs is to make SUO MOTU statement.

(Interruptions)

[Translation]

SHRI G. M. BANATWALLA: At least the Government should make a statement in

this regard today. Since there is no response from the Government and also no statement from their side, I walk out.

13.26 hrs.

At this stage, Shri G. M. Banatwalla and Shri Sultan Salahuddin Owaisi left the House

[English]

MR. SPEAKER: I am now calling the Minister. You sit down. Shri Harish Rawat: They are not yielding even to the Minister.

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13.26 1/2 hrs.

#### STATEMENT BY MINISTER

[English]

**Abduction of the Vice-Chancellor of Kashmir University and the General Manager, H.M.T. Factory, Srinagar, on 6th April, 1990**

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, I rise to inform the House of grave incidents that have taken place in Srinagar on 6th April, 1990.

The facts of the incidents of abduction, as ascertained from the State Government, are as follows:

On 6th April at about 0940 hrs, Shri L. M. Khara was proceeding to H. M. T. Factory at Zainakote, accompanied by a P. S. O. Constable of C. I. S. F. and his driver. When the car reached Qamarwari Chowk, it had to stop because of traffic congestion, whereupon 4-5 unidentified persons forced their entry into the vehicle and drove away. Subsequently, the driver and the CISF Constable were released, who reported the matter to the police.

*Abduction of V.C. of Kashmir*

[Sh. Mufti Mohammad Sayeed]

The abduction of Shri Mushirul Haq, Vice-Chancellor, and his Private Secretary, Shri Abdul Gani took place at about 1320 hrs on the 6th April, 1990, when they left the University campus in a vehicle. It has been reported that as soon as they reached the main gate of the University, 4-5 un-identified persons got into the vehicle of the Vice-Chancellor and drove it some distance away, from where they were transported in an un-numbered van.

Immediately on receipt of the information about the incidents, action was taken to block all exit and entry points of Srinagar City. Efforts to locate them are continuing.

Some local newspapers informed Police Control Room that the Students' Liberation Front has claimed responsibility for these abductions and has demanded release of three detained terrorists by 3.00 p.m. on 9th April, 1990 in exchange for three hostages. The three terrorists named in this connection are Nisar Ahmed Jogi, Fiaz Ahmed Wani and Ghulam Nabi Butt.

I assure the House that all possible efforts are being made to trace out the whereabouts of the abducted persons. The Government are firm in their resolve to effectively curb the activities of the secessionists and terrorists and to isolate and neutralise these anti-national elements. The criminals will be brought to book.

I am sure that Honourable Members would join me in condemning the cowardly acts of these terrorists and in wishing for the safe and early return of all the three persons held hostage.

*(Interruptions )*

SHRI INDRAJIT GUPTA (Midnapore): Since he has taken the approval to make a statement and 3 P.M. today is the dead-line or the ultimatum given by the people who have kidnapped those two persons, it is only one and a half hours away, we would like not only a narration of how they were kidnapped

and all that, but what is the position now? What is the latest position? According to you, 3 O'clock is the dead-line and if those people are not released by then they have threatened to kill those two abducted persons. What is the position now? We are only one and a half hours away from the dead-line. Is there any information on that or anything you can tell us, which is not in the Press?

SHRI P. UPENDRA: Efforts to get them released are continuing.

13.29 hrs.

[ MR. DEPUTY-SPEAKER *in the Chair* ]

MR. DEPUTY-SPEAKER: Shri Indrajit Gupta is well aware that we do not allow questions to be put after a statement is made by a Minister.

[ *Translation* ]

SHRI DHARM PAL SHARMA (Udhampur): I represent Jammu and Kashmir. I have given a Calling Attention on this.

*...(Interruptions )*

SHRI HARISH RAWAT (Almora): The hon. Minister has not told us anything more than what we already knew from newspapers. The situation is very bad.

SHRIDHARM PAL SHARMA: I am from Jammu and Kashmir.

[*English* ]

I have given a Call Attention notice.

MR. DEPUTY-SPEAKER: You come to your Call Attention Motion, Harish Rawat ji.

We do not allow that kind of question answers after a statement is made by a Minister in this House.

*(Interruptions )*

SHRI AJIT PANJA (Calcutta North East): Sir, the deadline is 3 O'Clock.

[Translation]

SHRI DHARM PAL SHARMA: Sir, I am from Jammu & Kashmir and I have given a notice of a Calling Attention. This is an extremely serious situation. The dead line is 3 O' Clock. It involves two senior officers and the General Manager of H. M. T. So this should be considered.

[English]

MR. DEPUTY-SPEAKER: We do not allow questions after the Minister's statement in this House. If you are really worried about what is going to happen upto 3 O'Clock or after 3 O'Clock, you may please contact the Minister and the Minister may inform you. Now, I call upon Shri Harish Rawat to raise Calling Attention.

13.31 hrs.

CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE

**Reported increase in the incidents of  
molestation of women passengers in  
buses in Delhi**

[English]

SHRI HARISH RAWAT (Almora): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:-

"Reported increase in the incidents of  
molestation of women passengers in  
buses in Delhi"

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Mr. Deputy-Speaker, Sir, the hon'ble Minister for home Affairs is busy in the other House. He is piloting the Bill there. I have taken your special permission.

SHRI HARISH RAWAT: Sir, the Minister for Home Affairs is missing.

MR. DEPUTY-SPEAKER: The Minister for Home Affairs is in the other House. Mr. Upendra.

SHRI P. UPENDRA: Sir, On the night of 23/24th March, 1990, a married woman aged about 19 years had boarded a private bus No. DEP 2764, under DTC operation, from Maharani Bagh bus stand. The bus terminated at Lajpat Nagar and all the passengers except the lady got down. she was not aware of the lay-out of Delhi. The driver of the bus and his friend, who was also travelling inside the bus, switched off the lights and criminally assaulted her. After the assault, the accused took her to Kalyanpuri in the bus where they were checked at a road-barrier by the Police and subsequently brought to P. S. Lajpat Nagar. On the statement of the lady, a case (FIR No. 115) dated 24.3.1990 u/s 376 IPC was registered at P. S. Lajpat Nagar. She was got medically examined. The two accused were arrested and remanded to judicial custody till 6.4.1990.

In another incident on the night of 26/27th March, 1990, a 25 year old woman had boarded a private bus No. DEP-4854 at about 7.30 PM at South Extension which was going towards Raja Garden-Azadpur side. Some passengers got down at Raja Garden and the remaining except the girl at Azadpur bus stop. The driver told the girl that she would be dropped near her residence. The bus was subsequently taken to an isolated place near Haiderpur Canal and after locking the doors and the windows, the driver and conductor physically assaulted the woman. Thereafter, they took the bus towards Peera Garhi Chowk where on spotting a TSR, they dropped her asking her to take the TSR. Before leaving, they threatened that she should not report the matter to anyone and drove their bus towards Haiderpur. The girl narrated her story to the TSR driver who followed the bus. Near Mangolpuri Chowk, a PCR Van was standing and on being informed about the incident by the TSR driver, the police officials chased the